loured grains was noticed, such stocks were upgraded before Superfine rice stocks received from December, 1982 onwards are of good quality.

Water Supply Scheme for Kerala

1366. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) how many water supply schemes of Kerala are pending with Central Government for clearance; give details:
- (b) the reasons for delay in giving clearance; and
- (c) when the clearance is expected to be given for each scheme, give details?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS WORKS AND HOUSING (SHRI BU-TA SINGH): (a) Since 1977-78 rural water supply schemes covering 724 problem villages at an estimated cost of Rs. 2,557.326 lakhs have been approved with respect to Kerala under the Centrally sponsored Accelerated Rural Water Supply Programme. There is no scheme pending clearance with this Ministry now.

(b) and (c). Do not arise.

Progress in Exploratory Fishing Operation at Vizhinjam

1367. SHRI A. NEELALOHITHADA-SAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) the progress of the exploratory fishing operation at Vizhinjam;
- (b) where the report is satisfactory: and
- (c) the reasons for the delay on the part of the Central Government giving sanction to the second third stages of Vizhinjam fishing harbour project?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH). (a) Progress Report on the exploration of Wadge Bank Area conducted during Jaunary to June, 1982 has also beer received.

- (b) The Report establishes the exploitable fishery resources in the area.
- (c) There has been no delay. The scheme has been circulated to the Appraising Agencies before taking the investment decision.

Implementation of Land Ceiling Act

1368. SHRI LAKSHMAN MALLICK: Will the Minister of RURAL DEVE-LOPMENT be pleased to state:

- (a) when was the Land Ceiling Act implemented in different States;
- (b) whether such Act has also remained in force in Orissa;
- (c) if so, the total acres of land taken possession of by the Government from the big farmers of Orissa;
- (d) the names of those farmers and the total acres of surplus land which have been taken from them; and
- (e) the efforts made by Government for the distribution of the surplus land among the landless poor?

THE MINISTER OF STATE THE MINISTRY OF RURAL DEVE LOPMENT (SHRI HARINATHA MIS-RA): (a) A statement is enclosed. This will indicate the dates of enforcement of the Act enacted along the lines of the national guidelines on ceiling on agricultural holding issued by the Govt. of India in 1972.

(b) to (d). Possession of 123453 acres of land has been taken under the land ceiling law of Orissa. Of this 105574 acres have been distributed to 80918 landless and other eligible families in the State. The names of farmers from whom surplus lands have been obtained are too numerous to be kept by the Govt. of India. Records of them are not collected and maintained the Govt. of India.

(e) The undisposed of cases under the land ceiling act are being proceeded with for obtaining more surplus land Efforts are also being made for early disposal of pending litigations and removal of other factors that have stood in the way of distribution of land already taken possession of.

Statement

Statement showing the names of the States and the dates of enforcement of the ceiling acts.

Name of the State	Date of enforcement
Andhra Pradesh	1-1-1975
Assam	10-10-1972
Bihar	19-5-1973
Gujarat	1-4-1976
Haryana	23-12-1972
Himachal Pradesh	29-7-1973
Jammu & Kashmir	13-7-1978
Karnataka	1-3-1974
Kerala	1-1-1970
Manipur	1-8-1976
Maharashtra	2-10-1975
Madnya Pradesh	7-3-1974
Orissa	2-10-1973
Punjab	2-4-1973
Rajasthan	1-1-1973
Sikkim	3-G-1978
Tamil Nadu	15-2-1970
Tripura 3	0-4-1974
Uttar Pradesh	3-6-1873
West Bengal	15-2-1971

Review of Agriculture output during Sixth Plan

1369. SHRI LAKSHMAN MAL-LICK: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether State-wise review has been made to see the progress nade by States in increasing agricultural production in Sixth Plan;
- (b) if so, the progress made in Orissa in increasing the production of rice, wheat, pulses and oil seeds during the existing plan period; and
 - (c) the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD
KHAN) (a) Yes, Sir.

(b) and (c) The production of Foodgrains and Oilseeds in Osissa is increasing. The crop-wise details are given below:—

Production in lakh tonnes

Grop											(Base year of Sixth Five Year Plan)		1981-82
Ι.	Foolgrain	15.	4				•				38.72	59.77	62 - 54
2.	Rice	•		•			•				29-18	43.01	46.92
3.	Pulses						•				5.67	8.86	8.61
4.	Wheat		•			•	•		4	Ŀ	0.82	1 · 22	1 · 18
5.	Oilseeds	7.	ě	Sai		•	ř				2.79	4.85	5·49*

^{*}Provisional